

(22)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 910/2003

Tuesday, this the 12th day of August, 2003

HON'BLE MR. JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE MR. S.K. NAIK, MEMBER (A)

1. Lini James,
W/o James Sam,
142, KG-III,
Near Kerala School,
Vikaspuri, New Delhi - 110 018
2. Jagat Singh,
S/o Shri Mahavir Singh,
V & P.O. Dulehra,
(Distt. Jhajjar)
3. Anand Swaroop Mandia,
S/o Sh. K.L. Mandia,
C-65, Shiv Gali,
Basti Nank Chand,
Kotla Mubarak Pur,
New Delhi - 110 003
4. Ashok Kumar,
S/o Late Shri Ram Kanwar,
FA-320, Mansarovar Garden,
New Delhi
5. Susan Thomas,
D/o M. Thomas,
B/3, 6 DDU Hospital,
Hari Nagar, New Delhi
6. Sangeeta Sharma,
W/o Shri Bhawani Shankar Sharma,
Sector 11-805/806,
Vasundhara, Sahibabad (UP)
7. Mohinder Pratap Singh Kinker,
S/o Shri Panchoo Ram,
H-1/75, Sec. 16,
Rohini, Delhi-85
8. Suman Singh,
D/o Shri Ishwar Singh,
RZ-36, Lokesh Park Extn.
Najafgarh, New Delhi
9. Harsh Miglani,
D/o R.C. Miglani,
17-A - Dayal Sar
Uttam Nagar, New Delhi - 110 059
10. Alphonsa S.
D/o Y. Daniel,
D-87, CN-105,
Madhu Vihar,
Papan Kalan, New Delhi

11. Seema Saini,
Shri Rattan Lal Saini,
WZ-76, Basai Dara Pur,
New Delhi - 15

12. Vimal Sharma,
Sh. Om Prakash Sharma,
Plot No.1, 213-F, W.N.2,
Mehrauli,
New Delhi-110 030

(By Advocate : Shri S.K. Sinha) Applicants

Versus

1. Secretary Medical
Govt. of NCT of Delhi
I.P. Sachivalaya,
New Delhi

2. Medical Supdt.
Deen Dayal Hospital,
Hari Nagar,
New Delhi

(By Advocate : Shri Vijay Pandita) Respondents

O R D E R (Oral)

By Hon'ble Mr. Justice V.S. Aggarwal, Chairman :

Learned counsel for the respondents does not press the application for clubbing the present application with OA No. 1566/2003. The learned counsel states that since the OA is being heard and disposed of, therefore, he would not press the application for vacation of stay.

2. The learned counsel for applicant states that he may be allowed to withdraw the present OA with liberty to file a fresh OA challenging the orders of the respondents. His prayer is allowed. OA is accordingly dismissed as withdrawn.

S.K. NAIK
(S.K. NAIK)
Member (A)

V.S. AGGARWAL
(V.S. AGGARWAL)
Chairman

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